

Wednesday, May 12, 1869

**ABSTRACT OF PROCEEDINGS**

**COUNCIL OF THE GOVERNOR GENERAL OF INDIA**

**LAWS AND REGULATIONS.**

**VOL 8**

**1869**

**P L**

*Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 and 25 Vic., cap. 67.*

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The Council met at Simla on Wednesday, the 12th May 1869.  
The Council adjourned to Wednesday, the 19th May 1869.

WHITLEY STOKES,

*Secy. to the Council of the  
Govr. Genl. for making Laws and Regulations.*

SIMLA, )  
The 12th May 1869. )

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*Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 and 25 Vic., cap. 67.*

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The Council met at Simla on Wednesday, the 19th May 1869.

P R E S E N T :

His Excellency the Viceroy and Governor General of India, K.P., G.C.S.I.,  
*Presiding.*

His Excellency the Commander-in-Chief, K.C.B., G.C.S.I.  
Major-General the Hon'ble Sir H. M. Durand, C.B., K.C.S.I.  
The Hon'ble H. Sumner Maine.  
The Hon'ble John Strachey.  
The Hon'ble B. H. Ellis.  
The Hon'ble F. R. Cockerell.

#### PRISONERS' TESTIMONY BILL.

The Hon'ble MR. COCKERELL presented the Report of the Select Committee on the Bill to provide facilities for obtaining the evidence and appearance of prisoners, and for service of process upon them.